THE MINISTER OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) to (c). No separate study has been made in this regard. However, as part of the exercise for consolidation of licences and other exercises being currently undertaken in pursuance of Government's decision on the Hathi Committee Report, all drug companies (including M/s. Pfizer & M/s. Glaxo) have been asked to furnish all relevant data.

व्यापारियों को वैगनों की सप्लाई

2184. श्री हुकम चन्द कछवाय : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार व्यापारियों और उद्योगपतियों को अपना माल ढोने के लिये ठेके पर वैगन सप्लाई करती है ; यदि हां, तो इस प्रक्रिया के चालू होने के बाद से प्रत्येक पार्टी और उद्योगपति को कितने वैगन आवंटित किये गये हैं और उन पार्टियों तथा उद्योगपतियों के नाम क्या हैं जिनको वैगन आवंटित किये गये हैं ; और

(ख) क्या यह सच है कि ग्राहकों द्वारा वैगनों में अधिक माल लादा जाता है जो रेल कर्मचारियों के साथ सांठगांठ करके अपने माल का तौल नहीं कराते और यदि हां, तो क्या सरकार का विचार उपरोक्त तथ्यों के बारे में पूरी जांच कराने का है ?

रेल मंत्रालय में राज्य मंत्री (श्री शिव नारायण): (क) जी नहीं । भाड़ा अग्रेषण योजना रेलों पर 1969 से मौजूद है जिसके अन्तर्गत विख्यात ट्रांसपोर्टरों को "भाड़ा अग्रेषक" के रूप में नियुक्त किया जाता है । वे ठेकेदार नहीं होते हैं बल्कि 'फुटकर' माल को एकत्रित और समेकित करते हैं और पूरा माल—डिब्बा भार परेषणों के रूप में रेलों को सौंप देते हैं ।

(ख) जी नहीं । लेकिन, भाड़ा अग्रेषण योजना के अन्तर्गत, प्रेषक द्वारा दिये गये भार की स्वीकृति पर बुकिंग की जाती है । भार के सम्बन्ध में गलत घोषणा किये जाने का संदेह होने पर ही इन्हें तौला जाता है अन्यथा नहीं । अभी भी, माल-डिब्बों को फिर से तोल कर रेलों द्वारा अचानक जांच की जाती है और जिन मामलों में माल-डिब्बा भार से अधिक माल लदा हुआ पाया जाता है, वर्तमान अनुदेशों के अनुसार पार्टियों को दंडित किया जाता है ।

Legal Proceedings against Bharat Petroleum by Government of Jammu and Kashmir

2185. SHRI OM PRAKASH TYAGI: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government of Jammu and Kashmir has initiated legal proceedings against Bharat Petroleum, a public sector undertaking for marketing underweight mobiloil tins in Jammu;

(b) if so, what steps have been taken against the erring officers/officials of the Undertaking for this serious lapse; and

(c) what has been the result of the legal proceedings?

THE MINISTER OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) to (c). In September, 1978, the Assistant Controller of Weights and Measures, Jammu, made surprise checks at certain retail outlets of Bharat Petroleum Corporation in Jammu and checked the contents of lubricating oil tins. Shortages in volume of oil were observed by him in some of the sealed tins. Cases have been started against the dealers concerned for alleged shortage of products contained in these tins. The District Sales Representative of Bharat Petroleum later met the Assistant Controller and explained to him the changes in volumes attributable to differences in temperature as well as viscosity of the product. No legal proceedings have been initiated by Jammu and Kashmir Government against the Bharat Petroleum Corporation in these cases.

Payment of Overtime Arrears

2186. SHRI RAM PRAKASH TRIPATHI: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that any Member of Lok Sabha has represented to the General Manager, Northern Railway, New Delhi for payment of overtime arrears w.e.f. 1st November, 1977 and 1st January, 1978 to staff in Delhi Division; and

(b) if so, the action taken thereon and the date up to which payment will be made?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) Yes.

(b) The overtime arrears bills for all categories of staff on Delhi Division of the Northern Railway have been cleared from 1-11-1977 to 23-9-1978 except for a few sections where overtime bills have been cleared upto 3.6.78/9.9.78. Efforts are being made by the Northern Railway Administration to liquidate the outstanding overtime claims expeditiously.

सिंथेटिक केमिकल्स लिमिटेड बरेली को जारी किए गए नए लाइसेंस

2187. श्री सुरेन्द्र विक्रम : क्या पेट्रोलियम, रसायन और उर्वरक मंत्री यह बताने की कृपा करेंगे कि :

(क) सिंथेटिक कैमिकल्स लिमिटेड बरेली (उत्तर प्रदेश) को नई रबड़ तथा रसायनों के उत्पादन के लिये कितने नये लायसेंस जारी किये गये ;

(ख) कौन कौन से कार्य पहले ही पूरे हो चुके हैं तथा कौन से कार्य शेष हैं ; और

(ग) इस कम्पनी ने कितने लायसेंस वापस किये ?

पेट्रोलियम, रसायन और उर्वरक मंत्री (श्री हेमवती नन्दन बहुगुणा) : (क) से (ग). कंपनी द्वारा सूचित की गयी स्थिति निम्न प्रकार है :

औद्योगिक लाइसेंस और क्षमता	परियोजना की स्थिति
(i) नाइट्राइल रबड़-2000 मी० टन प्रति वर्ष	परियोजना कार्यान्वित कर दी गयी है ।
(ii) बूटाडाइन कैटेलिस्ट-60 मी० टन प्रति वर्ष	परियोजना कार्यान्वित कर दी गयी है ।
(iii) ए०बी०एस० रेजिन और प्लास्टिक—2000 मी० टन प्रति वर्ष	परियोजना कार्यान्वयाधीन है ।

Study Group on necessities of Railways in States

2188. SHRI AMARSINH V. RATHAWA: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that a study group was appointed in the Fourth Five Year Plan to study the necessities of Railways in the States particularly in Gujarat State;

(b) if so, how many places the said study group visited in various parts of Gujarat;

(c) whether the said study group had submitted the Report to Government;

(d) if so, the details of the said report;

(e) the action taken on the recommendations of the study group on each project and subject; and

(f) what action has been taken to convert narrow and meter gauge Railway lines to Broad gauge lines, to construct new lines and to construct Bhavnagar Tarapur Broad gauge Rly. line?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) to (e). Ministry of Railways are not aware of any such study group having been set up during the 4th Plan to assess the requirement of railway lines in Gujarat.

(f) The following new lines and gauge conversion projects in Gujarat have been approved for construction:—

1. Conversion of Viramgam—Okha—Porbandar (including Kanalus—Sika and Jamnagar—Bedi) (MG sections to BG 557 Kms.)	The first phase of the line from Viramgam to Kanalus is expected to be completed by 1980 and the entire project by 1982.
2. New BG line from Nadiad to Madasa (including conversion from NG to BG from Nadiad to Kapedvanj (105.14 Kms.)	Work on Nadiad—Kapedvan) gauge conversion project has been just started.
3. Conversion of Delhi—Sabarmati MG line to BG (925 Kms. partly in Gujarat.)	Work on this project is yet to be taken up.